National Company Law Tribunal Allahabad Bench Allahabad

CP No. 13 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016.

NAME OF THE COMPANY: Sh. Vijay Kumar Gangwar

Vs.

M/s Farukhabad City Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

Order dated 30.09.2016

CP No. 13(ND)/2011 Shri Vijay Kumar Gangwar Vs. M/s Farukhabad City Hospital Pvt. Ltd.

Await service of notice and for appearance of respondents, list on 28.10.2016.

List the matter on 28.10.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 30.09.2016

2.